

**Post-Graduate Scholarships for Students of Manipur**

5332. SHRI M. MEGHACHANDRA :

Will the Minister of EDUCATION be pleased to state :

(a) the basis of Post-Graduate scholarships conferred by the Government of Manipur for students of Manipur;

(b) the number of scholarships for post-graduate students of Manipur subject-wise;

(c) the actual number of scholarships so granted to the post-graduate students and the list of the students getting the scholarships during the year 1968-69; and

(d) whether Government are considering the liberalisation of the terms of scholarship so that more students may enjoy these scholarship ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION ( SHRI BHAGWAT JHA AZAD ) : (a) Selection of students for grant of Post-graduate scholarship is made on the basis of merit from those who secure not less than 50% marks in aggregate.

(b) <i>Subject</i>	<i>No. of Scholarship</i>
Physics, Chemistry and English.	Four each.
Other remaining subjects.	One each.

(c) No post-graduate scholarship for 1968-69 has yet been sanctioned.

(d) No, Sir.

**Mishap to Air India Jet Sydney on 23-11-1968**

5333. SHRI D. N. PATODIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that an Air

India 707 Jet met with a mishap at Sydney on the 23rd November, 1968; and

(b) if so, the causes of the accident and the loss suffered as a result thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR KARAN SINCH): (a) and (b). Yes, Sir. It is a fact that Air-India's Boeing aircraft met with a minor accident while landing at Sydney on the 23rd November, 1968 when its right hand inboard tyre burst. The tyre burst is attributed to a heavy cross-wind at the time of landing. There was no damage to equipment or personnel.

**Shankar's International Children's Competition**

5334. SHRI D. N. PATODIA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Shankar International Children's Competition gets a very wide inter-national representation;

(b) if so, whether the organisers of the Competition get any Central Government's assistance or is run wholly by themselves; and

(c) whether Government propose to give any assistance to this organisation to help it to perpetuate its activities for world children ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION ( SHRI BHAGWAT JHA AZAD ) : (a) Yes, Sir.

(b) The Government of India have been giving financial and other assistance for organising the competition.

(c) The question of giving Government assistance for the competition is reviewed from time to time.

**Cheating of the Greenfields Colony Plot-Holders by Urban Improvement Co., Ltd.**

5335. SHRI T. P. SHAH :  
SHRI S. M. BANERJEE :

**SHRI KAMBLE :**  
**SHRI RAMACHANDRA**  
**VEERAPPA :**

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether clarification in regard to the case of thousands of plot-holders in the Greenfields Colony for having been allegedly cheated by the Urban Improvement Company Limited, New Delhi by advertising in the papers that the Greenfields Colony was approved one has been obtained from the Ministry of Law; and

(b) if so, the decision taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The matter is under examination.

#### Excavation Work in Orissa

5336. SHRI BAIDHAR BEHERA : Will the Minister of EDUCATION be pleased to state :

(a) the names of various places of archaeological importance in Orissa which have been excavated since the Independence with necessary monetary provision in each of them;

(b) how many temples and other historical monuments in Orissa have been chemically treated with monetary provision in each of them;

(c) whether the sinking of the Draksha Prajapati temple at Banapur in Puri District Orissa (a protected monument of the Central Government) has been brought to the notice of Government and action taken thereon; and

(d) what are the various archaeological works proposed to be taken up during the Fourth Plan period by the Central Government with necessary monetary provision ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION ( SHRI SHER SINGH ) : (a) Excavations were conducted at the following places :

1. Sioupalgarh	1948 and 1950
2. Dhauli	1950
3. Jaugada	1956-57
4. Ratnagiri	1957-60
5. Udaigiri	1958-59
6. Kuchai	1961-62

Information in regard to expenditure incurred on the excavations is being collected.

(b) Thirteen temples and other monuments have been chemically treated. The expenditure incurred on them is as noted against each :-

1. Lingraj temple	Rs. 38,136
2. Parasurameshwar temple	Rs. 6,878
3. Brahmeshwar temple	Rs. 20,443
4. Bhog Mandap and Nat Mandon	Rs. 13,305
5. Maya Devi temple, Konarak	Rs. 9,646
6. Raja Rani temple	Rs. 22,702
7. Sun temple Konarak	Rs. 31,608
8. Baital Deo temple	Rs. 7,473
9. Mukteshwar temple	Rs. 3,879
10. Khandagiri Caves	Rs. 4,159
11. Rockshelter Ravanchhaya Sitabhainji	Rs. 1,711
12. Ratnagiri Sculptures	Rs. 294
13. Asokan Edict	Rs. 293

(c) According to the information of the Central Government, the temple is in a fair state of preservation.

(d) Repairs to monuments are taken up under the normal budget grant of the Archaeological Survey of India and not under the Plan, hence there is no separate provision for repair works under the Plan budget.